

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 189 OF 2019 &
IA NO. 707 OF 2019**

Dated: 15th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

GVK Power (Goindwal Sahib) Ltd.

...Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr.

...Respondent (s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Swapna Seshadri

Ms. Aadishree Chakrawarthy

Mr. Amal Nair for R-2

ORDER

Finally one week time is granted to file objections, if any, to hear IA.

List the matter on **22.07.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

vt/mkj